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**NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/173/2016

**NAME OF THE PETITIONER(S)** : Raja Raja Varma Purushothaman

**NAME OF THE RESPONDENT(S)** : M/s WW Shipping Agencies Private Limited & 6 others

**UNDER SECTION** : 397/398

| <b>S.No.</b> | <b>NAME (IN CAPITAL)</b> | <b>DESIGNATION</b> | <b>SIGNATURE</b> |
|--------------|--------------------------|--------------------|------------------|
|--------------|--------------------------|--------------------|------------------|

**REPRESENTATION BY WHOM**

|    |   |                                    |                |
|----|---|------------------------------------|----------------|
| 1. | PRA BHAKARAN G<br>for. B. RAMASUBRAMANIAM<br>& Associates | Counsel for Respondent<br>1-2, 4-7 | L. Puthle      |
| 2. | Vijaya Prashanth. S.<br>98410 151998 -                    | Counsel for Petitioner             | Prashanth S.   |
| 3. | CHANDRA PRAKASH<br>for Harishankar Mani                   | for R3                             | Chandraprakash |

**ORDER**

Counsel for petitioner present. Counsel for R3 present. Counsel for R1, R2, R4 to R7 present and filed sur rejoinder on behalf of R2 & R4. He prayed time for filing sur rejoinder on behalf of R5 to R7. At his request final opportunity is granted in the interest of justice to file sur rejoinder, failing which the right to file the same will be forfeited. He is also directed to provide a copy of the same to the other side prior to the next date of hearing. Both the counsel are directed to submit final arguments. Put up on 15.06.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)